

13
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 217/131/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017**

Name of the Company: The Upper India Couper Paper Mills Co. Pvt Ltd
V/s.

Registrar of Companies.

Section of the Companies Act: Section 131 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	AJAY M PARIKH	NCS	UIS 131	<u>Ajay</u>
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2.

ORDER

Learned PCS Mr. Ajay Parikh present for Petitioner. None present for ROC.

Petitioner is directed to file certificate of statutory auditor regarding the spending of 2% of profit towards CSR activities during the FY 2014-15.

Petitioner is directed to Issue notice of date of hearing along with copy of this order and copy of application to concerned Income Tax Authorities and Regional Director and shall file proof of service.

List the matter on 08.12.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 08th day of November, 2017.